

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1035
ANSWERED ON:03.03.2010
ASSISTANCE TO STATES
Pandey Shri Ravindra Kumar

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has received representations from various States to increase the amount of assistance for various pending and existing developmental work in the States ;
- (b) if so, the item-wise details of financial proposals /special financial packages received by the Governments, State-wise ; and
- (c) the details of financial assistance /special financial packages provided to the States by the Government during the last three years and the current year ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIV. NARAYANASAMY)

(a)to (c): There have been proposals from various States for different types of assistance. The State Government of Uttar Pradesh requested sanction of a Special Area Incentive Package for Poorvanchal and Bundelkhand regions seeking exemption from Central Excise and Income Tax, a capital subsidy on investment for the region and proposals for assistance of Rs.7988.87 crore for bridging critical gaps in development. The State Government of Bihar requested for a financial package of Rs.14800 crore for Kosi Reconstruction and Rehabilitation. The Chief Minister of Goa requested for a special Package of Rs. 1400 crore to celebrate the Special Golden Jubilee. The Government of Rajasthan requested additional allocation of Rs. 234 crore for 2009-10 and Rs. 2000 crore for 2010-11 for National Rural Health Mission Programme Implementation Plan (NRHM- PIP) beyond the permissible increase by 25% to strengthen the existing delivery mechanism. However , there are as such no distinction /differentiation between pending and existing works in these proposals.

Government of India generally does not release any State-specific special financial packages. However, State-specific need-based special dispensations are made as and when warranted through existing programmes/ schemes under Annual/Five Year Plans. Recently the Government has approved a Special Bundelkhand Drought Mitigation Package of Rs.7266 crore comprising Rs.3506 crore for Uttar Pradesh and Rs.3760 crore for Madhya Pradesh to be implemented over a period of three years.